

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 51

Dated Guwahati, the 9th September, 2015

The Gauhati High Court has been pleased to order as follows:-

- 1) The SDJM/CJM shall hold daily sittings of the Juvenile Justice Board along with the members and conduct the cases on a daily basis till all the cases are disposed of.
- 2) On any given day, if there is no much judicial work to transact at the Juvenile Justice Board, the SDJM(S)/CJM should come back and hold his/her regular court sitting.
- 3) When the SDJM/CJM conducts cases at the Board, the Additional CJM/Judicial Magistrate (1st Class) should deal with the work of the SDJM/CJM attending the Juvenile Justice Board sittings.
- 4) In respect of Dima Hasau and Karbi Anglong districts where there is no Judicial Magistracy, the District Magistrates are directed to sit at the Juvenile Justice Board and dispose of cases on daily basis.

By Order,

Sd/- B.K. Chetri,

REGISTRAR (JUDICIAL)

Memo No. HC. III -29/2013/2395-2410 /G Dated 9th September, 2015.

Copy to:

- 1) The Registrar (Vig./Admn./Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The District & Sessions Judge, _____, Assam *with a request to circulate the Notification amongst the officers under the administrative control.*
- 5) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 7) The Deputy Registrar,(_____), Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 11) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____
Gauhati High Court, Guwahati.

- 13) The Court Manager, Gauhati High Court, Guwahati.
- 14) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 15) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati
- 16) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

A handwritten signature in black ink, appearing to be 'S. S. S.', written over a diagonal line.

REGISTRAR (JUDICIAL)

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